

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:2658
ANSWERED ON:11.03.2011
WELFARE BOARD FOR WEAVERS
Kumar Shri P.

Will the Minister of TEXTILES be pleased to state:

- (a) whether the Government proposes to set up a welfare board for the weavers in the country;
- (b) if so, the details thereof;
- (c) whether there is any maximum age limit for the weavers to avail benefits under the welfare schemes;
- (d) if so, whether the Government proposes to remove the maximum age limit for the weavers to avail benefits under the welfare schemes; and
- (e) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF TEXTILES (SMT. PANABAACA LAKSHMI)

- (a) & (b): There is no proposal at present to set up a Welfare Board for Weavers in the country.
- (c): The Government of India has been implementing the following scheme for the welfare of Handlooms weavers all over India. The salient features of the scheme are as follows:

Handloom Weavers Comprehensive Welfare Scheme.
Two separate schemes viz. the Health Insurance Scheme(HIS) for providing Health Insurance to the Handloom Weavers and Mahatma Gandhi Bunkar Bima Yojana (MGBBY) provide Life Insurance cover in case of natural/accidental death, total/partial disability due to accident. HIS covers persons between age group of 01 day to 80 years. MGBBY covers all weavers between the age group of 18 to 59 years.
- (d) & (e): There is no such proposal to remove the maximum age limit completely.